(ग) और (घ) सरकार द्वारा बल्क औषधों और फार्मूलेशनों के मूल्यों में संशोधन औद्योगिक लागत और मूल्य ब्यूरो की सिफारिशों के आधार पर किया जाता है। औषधों के मूल्य समय-समय पर प्रचलित कच्चे मालों और अन्य निवेशों की लागत संचालन की मात्रा और उसके उत्पादन में प्रयोग की गई प्रौद्योगिकी की दक्षता पर निर्भर करते हैं। मूल्यों में वृद्धि और कमी मूल्य संशोधन पद्धति का आवश्यक उपबन्ध है।

तथापि जनता को उपयुक्त मूल्यों पर दवाईयां उपलब्ध कराने हेतु कई उपाय किए गये है। उदाहरणार्थ :

(i) 30 जीवन रक्षक औषधों पर आधारित पेटेन्ट अथवा मालिकता दवाईयों को सीमा शुल्क से छूट दी गई है।

(ii) जीवन रक्षक फार्मूलेशनों के उत्पादन के लिए अपेक्षित 32 बल्क औषधों के आयात पर कोई सीमा शुल्क नहीं है।

(iii) कई जीवन रक्षक फार्मूलेशनों को भी सीमा शुल्क से छूट दी गई है, जब उन्हें तैयार रूप में देश में आयातित किया जाता है।

(iv) कई औषध मध्यवर्तियों पर 25 प्रतिशत का रियायती सीमा शुल्क लगाया जाता है।

(v) औषधों के मूल्यों में संभव कमी सुनिश्चित करने के लिए भी सरकार द्वारा समय-समय पर लागत अध्ययन किये जाते हैं।

Funds earmarked for mini Micro Hydel Schemes

9813. SHRI MADHAVRAO SCINDIA : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Government have decided to earmark Rs. 100 crores for developing mini and micro hydel schemes over the next two years ; and

(b) if so, the details of the steps taken or proposed to be taken to identify the technology and equipment needed to implement the aforesaid schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH) : (a) Planning Commission has been approached to make a provision of Rs. 100 crores for funding of Micro/Small hydro-electric schemes during the 6th Plan period. However, approval of the Planning Commission in the matter is awaited.

(b) The technology and equipment required for the development of Micro/Small hydro schemes is the same as that of other hydro schemes and is available in the country. However, a Committee of Power experts and manufacturers under the Chairmanship of Member (Hydro Electric) Central Electricity Authority is being constituted by the Central Board of Irrigation and Power to standardise the specifications as well as the equipment required for the small hydro stations to the extent possible.

Pilferage of other lubricants in Petrol/Diesel by suppliers of companies

9814. SHRI GHUFRAN AZAM : KUMARI PUSHPA DEVI SINGH :

Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware that petrol and deisel suppliers of the concerned companies are pilfering other lubricants in the petrol and diesel before supplying to the concerned petrol pumps;